

(2)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 466 OF 2008**

Thursday, this the 12<sup>th</sup> day of March, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

1. S.Lakshmi  
Kottapathy (Village)  
Kagankarai P.O. Uthankarai Taluk  
Krishnagiri District, Tamil Nadu
2. S.Manoharan  
Kottapathy (Village)  
Kagankarai P.O. Uthankarai Taluk  
Krishnagiri District, Tamil Nadu
3. S.Raja  
Kottapathy (Village)  
Kagankarai P.O. Uthankarai Taluk  
Krishnagiri District, Tamil Nadu ... Applicants

(By Advocate Mr.TCG Swamy )

versus

1. Union of India represented by the  
Secretary to the Government of India  
Ministry of Railways  
New Delhi
2. The General Manager  
Southern Railway  
Headquarters Office,  
Park Town PO  
Chennai - 3
3. The Divisional Personnel Officer  
Southern Railway,  
Palghat Division  
Palghat ... Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil )

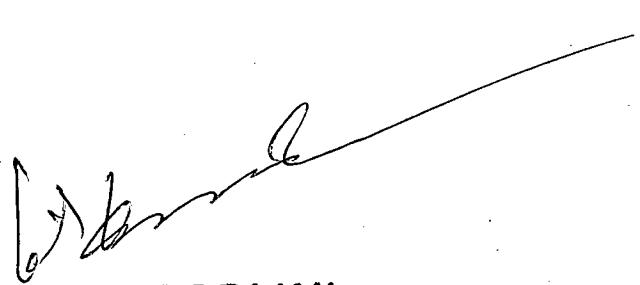
The application having been heard on 12.03.2009 the Tribunal on the same day delivered the following:

ORDER

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for applicants submits that in view of the averments / statements made in Para 2 and 3 of the reply statement, the OA can be closed. Accordingly the same is closed. No costs.

Dated, the 12<sup>th</sup> March, 2009.



**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**

vs